NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.150/2017 IN CP (IB) No. 39/Chd/Pb/2017

In the matter of:

Sunrise 14 A/S, Denmark ...Applicant/Financial Creditor

Vs.

Muskaan Power Infrastructure Ltd. ... Corporate Debtor

Present: Mr. P.D. Sharma and Mr. G.S. Sarin

both Practising Company Secretaries for petitioner.

Mr. Jalesh Grover, Resolution Professional.

None for respondent.

Authorised Representative for the petitioner seeks time to file better particulars relating to the instances for which the applicant requires specific directions. List the matter on 29.09.2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

September 26, 2017